Annexure-9

Name of the corporate debtor: LANGLEY APPAREL INDIA PRIVATE LIMITED; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.11.2023 In accordance with Section 25(2) (e), IBC ,2016

List of other creditors (Other than financial creditors and operational creditors)

			1	Sl.No.	10	
	,		T	Sl.No. Name of creditor		
	,			Date of receipt	Details	
	(1		Î	Amount claimed	Details of claim received	
	1		ı	Amount of claim admitted		
	1			Nature of claim	Details (
	Ī		ľ	Amount covered by security interest	Details of claim admitted	
				Amount covered by guarantee	ed	
	T			Whether related party?		
	1	1 1		Amount of any mutual continge nt claim may be set-		K * *
	1	ı				100 S
	ı	1		Amount of claim not admitte		
	T	ī		Amount of claim Remarks, under verificati on any		
	1	ī		Remarks, if any		(Amount in₹)

